

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 645
(TO BE ANSWERED ON THE 2nd December 2024)**

**POLICY FOR THE DEVELOPMENT OF AVIATION HUBS IN THE
COUNTRY**

645. SHRI PARIMAL NATHWANI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has approved any policy for the development of aviation hubs in the country?
- (b) if so, the details thereof?
- (c) whether there are demands from State Governments to construct new airports in their States including the States of Andhra Pradesh & Gujarat? and
- (d) if so, the details thereof and the steps taken by Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b) Ministry of Civil Aviation has issued the National Civil Aviation Policy, 2016. Under the Policy, various steps have been initiated to promote the growth of the Civil Aviation sector in the country which includes developing International Aviation Hubs in India.

(c) & (d) Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Prefeasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

Accordingly, GoI has accorded 'In-Principle' approval to project proponents for development of 21 Greenfield Airports. Out of these, In-Principle approval has been conveyed to the respective State Government or their Departments/ Corporations/ Enterprises/ Undertakings for setting up of new Greenfield Airports

at Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Rajkot (Hirasar) in Gujarat, Dagadarthi, Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Kannur in Kerala, across the country. Out of these Shirdi, Kannur, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Mopa, Shivamogga and Rajkot (Hirasar) have been operationalized.

Besides, GoI has also accorded 'Site Clearance' approval to the respective State Governments and their Departments/ Corporations/ Enterprise/ Undertakings for setting up of new Greenfield Airports at Raichur in Karnataka, Puri in Odisha, Parandur in Tamil Nadu, Singrauli in Madhya Pradesh, Mandi in Himachal Pradesh and Kottayam in Kerala.
